



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/01/2019

O.A./260/674/2016
ON MEMO FOR WITHDRAWAL

R K PRADHAN
-V/S-
M/O LABOUR & EMPLOYMENT

ITEM NO: 14

FOR APPLICANTS(S) Adv. : Mr.G.Sinha for Mr.A.K.Mishra

FOR RESPONDENTS(S) Adv.: Mr.S.Mohanty

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant submits that he has filed a withdrawal memo along with the order dated 10.1.2019 modifying he transfer order. Therefore he wants to withdraw the OA. Memo is allowed.</p>
	<p>Mr.S.Mohanty, learned counsel for the respondents is present.</p>
	<p>The OA is disposed of as withdrawn. No order as to costs.</p>

(GOKUL CHANDRA PATI)
MEMBER (A)



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